

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT - II

Item No. 308
4(ND)14

IN THE MATTER OF:

Ashok Kumar Agarwal & Anr.

.....Applicant

Versus

M/s. Karmyogi Homes Pvt. Ltd. & Ors.

..... Respondent/CD

SECTION

397/398

Order Delivered on 19.03.2020

CORAM:

SHRI. CH. MOHD. SHARIEF TARIQ
HON'BLE MEMBER (J)


SHRI L.N. GUPTA
HON'BLE MEMBER (T)

PRESENT:

For the Applicant/OC : -
For the Respondent/CD : -

ORDER

Renotify this case on 5th May, 2020.


(T.S. SINGH)
COURT OFFICER
COURT - II